NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/171/2016

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.M VATSA LA

COUNSEL FOR RI + RR

REP COUNSEL FOR F + RR

P. M. Vatala

P. M. Vatala

VERINIUESEW

COKINSEL FOR

ORDER

Counsel for both the parties present. Counsel for petitioner has moved one application for amendment of the petition and impleading of necessary party. It is stated by the counsel for petitioner that he is filing an amended petition coupled with documents relied upon, in the Registry by serving a copy to the other side. The Registry is directed to issue notices to the party proposed to be impleaded. Simultaneously, the counsel for the petitioner is also directed to issue private notice to the party proposed to be impleaded alongwith application and the petition with the documents relied upon. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)